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8(xiv). O.A. No. 060/00955/14

Avtar Singh Vs. U.O.I. & Others

08.12.2014

Present: Mr. Shailendra Sharma, counsel for the applicant

Ms. Mohinder Gupta, counsel for the respondents along with
IC-61099X Lt. Col. V.P. Singh

1. Learned counsel, on instructions from Lt. Col V.P. Singh, the Deptt. Representative, submits that the impugned transfer order qua the applicant herein has been withdrawn and, therefore, the present O.A. may be disposed of as having been rendered infructuous, to which the learned counsel for the applicant does not object.
2. Ordered accordingly.

Ms

(RAJWANT SANDHU)

MEMBER (A)

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(SANJEEV KAUSHIK)

MEMBER (J)